

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

O.A. No. 985 of 2005

Jabalpur, this the 28th day of March, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Mohd. Arif Khan, S/o. Mohd.
Siddique Khan, Date of birth
8.11.1976, House No. 2526, Sarfabad,
Shastri Ward, Jabalpur. Applicant

(By Advocate – Shri V. Tripathi on behalf of Shri S. Paul)

V E R S U S

1. Union of India, through its Secretary,
Ministry of Communication, Department
of Post, New Delhi.
2. Director General, Postal Services,
Dak Bhawan, New Delhi.
3. Chief Post Master General,
Chhattisgarh Circle,
Raipur (CG).
4. Chief Post Master General,
M.P. Circle, Bhopal.
5. Sr. Superintendent of Post Offices,
Jabalpur Division, Jabalpur. Respondents

(By Advocate – Shri R.S. Siddiqui)

O R D E R (Oral)

By G. Shanthappa, Judicial Member –

The above application is filed under Section 19 of the
Administrative Tribunals Act, 1985, seeking the following main reliefs :

- “(ii) set aside the order dated 28.4.2004 Annexure A-1,
- (iii) direct the respondents to reconsider the case of the
applicant for compassionate appointment on a suitable post.”

2. We have heard the counsel for the applicant and the respondents.



